

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.2971/2017

New Delhi this the 9th day of January, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Praveen Mahajan, Member (A)**

Bhagirath Lal,
Scientists-B (A)
Aged about 55 years
S/o Shri Bal Mukund
R/o B-30, Eden Villa, Sushant Lok
Phase-III, Sec-57,
Gurgaon, Haryana. Applicant.

(By Advocate: Shri M.K.Bhardwaj)

Versus

1. Indian Council of Medical Research
Through its Director General
Ministry of Health & Family Welfare
V.Ramalingaswamy Bhawan
Ansari Nagar,
New Delhi.
2. The Director
National Institute of Medical Statistics
ICMR, Ansari Nagar
New Delhi. Respondents

(By Advocate: Shri R.N.Singh)

ORDER (ORAL)

By Hon'ble Mr. Justice Permod Kohli,

The only grievance of the applicant is that his request for voluntary retirement has not been accepted. Shri R.N.Singh has today placed on record a communication dated 07.09.2017 which is accompanied with the order dated 04.09.2017 whereby request of voluntary retirement of the applicant has been accepted. In view of the above nothing survives in the OA, same is, accordingly, dismissed as infructuous.

(Praveen Mahajan)
Member (A)

(Justice Permod Kohli)
Chairman

/uma/